NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 104(ND)14 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE COMPANY: M/s. Ms. Payal Kapoor V/s. M/s. Laguna Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
2. Ms. 3. Ms	Vipul Shelly	Genda, Ss. Adv. Granda, Adv. Khanna, Adv. iri, Adv.	Fur Respondent No. 1 +03.	Bulylous
5. Ms.	Tasun	Mehta, Adu.	for Petition	funda:

Learned Counsel' for the parties are present. Learned Counsel shall file the additional paper books within a period of two weeks.

List on 17.10.2016 for arguments.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

Sd1-